

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1337
TO BE ANSWERED ON 28.06.2019

Control of Rising Pollution

1337. SHRI RAMCHARAN BOHRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps being taken by the Government to check rising pollution levels in the country;
- (b) the steps being taken by the Government to make people aware of the ways and means to control pollution;
- (c) whether any concrete steps have been taken in this regard during the last three years and if so, the details thereof, State-wise;
- (d) if not, the reasons therefor; and
- (e) the extent to which steps taken by the Government have proved beneficial in curbing pollution?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) to (d) The Central Government has taken a number of initiatives for prevention, control and abatement of air pollution. These include

Plans and Directions

- Comprehensive Action Plan (CAP) identifying timelines and implementing agency for actions identified for prevention, control and mitigation of air pollution in Delhi and NCR has been notified.
- National Clean Air Programme (NCAP) under the Central Sector “Control of Pollution” Scheme as a time bound national level strategy to tackle air pollution problem across the country in comprehensive manner has been launched.
- 102 non-attainment cities for formulation and implementation of city specific action plan under NCAP have been identified.
- Graded Response Action Plan for different levels of air pollution in Delhi and NCR has been notified.
- A comprehensive set of directions have been issued under section 18 (1) (b) of Air (Prevention and Control of Pollution) Act, 1986 for implementation of 42/31 measures to mitigate air pollution in major cities including Delhi and NCR cities comprising of control and mitigation measures related to vehicular emissions, re-

suspension of road dust and other fugitive emissions, bio-mass/municipal solid waste burning, industrial pollution, construction and demolition activities, and other general steps.

Monitoring

- Setting up of monitoring network for assessment of ambient air quality.
- Notification of National Ambient Air Quality Standards.
- Launch of National Air Quality Index.
- Implementation of Air Quality Early Warning System for Delhi in October, 2018 in association with Ministry of Earth Sciences (MoES).

Transport

- Leapfrogging from BS-IV to BS-VI fuel standards since 1st April, 2018 in NCT of Delhi and from by 1st April, 2020 in the rest of the country.
- Introduction of cleaner / alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blending.
- Promotion of public transport and improvements in roads and building of more bridges to ease congestion on roads.
- Operationalisation of Eastern Peripheral Expressway & Western Peripheral Expressway to divert non-destined traffic from Delhi.
- Streamlining the issuance of Pollution Under Control Certificate.

Industry

- Badarpur thermal power plant has been closed from 15th October, 2018.
- All brick kilns have been shifted to zig-zag technology in Delhi and NCR.
- Installation of on-line continuous (24x7) monitoring devices all red category industries in Delhi and NCR.
- Revision of emission standards for industrial sectors from time to time.

Biomass and Solid Waste

- A new Central Sector Scheme on 'Promotion of Agricultural Mechanization for in-situ management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' for the period from 2018-19 and 2019-20 has been launched.
- Banning of burning of biomass.
- 3 Waste-to-Energy (W-t-E) plants are currently operational in Delhi with atotal capacity of 5100 Tonnes Per Day(TPD).
- Notifications of 6 waste management rules covering solid waste, plastic waste, e-waste, bio-medical waste, C&D waste and hazardous wastes issued in 2016.

Dust

- Notifications regarding dust mitigation measures for construction and demolition activities.
- Number of mechanised road sweeping machines has been increased significantly and presently 60 machines are deployed for cleaning of roads in Delhi.

Public Outreach

- Ministry of Environment, Forest & Climate Change and Delhi Government launched Clean Air for Delhi Campaign from 10th – 23rd Feb 2018 and to check

air polluting activities pre and post Diwali, a special campaign called “Clean Air Campaign” during November 01, 2018 to November 10, 2018.

- Ministry is promoting peoples participation and awareness building among citizens for environmental conservation through Green Goods Deeds that focus on promotion of cycling, saving water and electricity, growing trees, proper maintenance of vehicles, following of lane discipline and reducing congestion on roads by car pooling etc.
 - Development of mechanism for redressal of public complaints regarding air pollution issues in Delhi and NCR (through ‘Sameer App’, ‘Emails’(aircomplaints.cpcb@gov.in) and ‘Social Media Networks’ (Facebook and Twitter) etc.
- (e) Analysis of Ambient air quality data of Delhi monitored under Continuous Ambient Air Quality Monitoring Stations (CAAQMS) during 2016-2018 revealed that, there is 7.3% reduction in PM_{2.5} levels and 8.6% reduction in PM₁₀ levels in 2018 over 2017 and 8.1% reduction in PM_{2.5} levels and 8.6% reduction in PM₁₀ levels in 2017 over 2016. Further, the number of good, satisfactory and moderate days in 2018 is 159 as compared to 152 in 2017 and 108 in 2016. Similarly, the number of poor, very poor and severe AQI days have shown a drop in 2018 as compared to 2017 and 2016: 206 in 2018 against 213 in 2017 and 246 in 2016.
